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THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati the 11th December, 2023

The Gauhati High Court has been pleased to formulate the following practices/procedures to be followed by the Judicial Officers of all the Districts of Assam while making communication to the Government relating to any matters:

- 1) The communication of the Judicial Officers of District Judge establishment / Chief Judicial Magistrate establishment to the Government will have to be forwarded by the District & Sessions Judges of their respective districts to this High Court for taking further necessary steps.
- 2) The Members MACT Courts/Principal Judges of the Family Courts/Presiding Officers Labour Courts/Industrial Tribunals shall forward any communications to the Government through the Gauhati High Court.
- 3) The Counsellors shall make any communications to the Government through their respective Presiding Officers, Family Courts and Presiding Officers, Family Courts shall forward the same through the Gauhati High Court.

By order.

Ad. - Utpal Rajkhowa

REGISTRAR (VIGILANCE)

12034
Memo No.HC.VII-27/1990/2022-A Dated 11.12.2023.

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06
2. The District & Sessions Judge, _____ (All Districts)
3. The Member, MACT, Guwahati (No. 1 / No. 2 / No.3 / Nalbari / Barpeta / Goalpara / Dhubri / Cachar, Silchar/ Nagaon / Sonitpur, Tezpur / Kamrup, Amingaon.
4. Principal Judge, Family Court, Guwahati (No. 1/ No.2 / No.3)/ Barpeta/ Cachar, Silchar/ Dhubri/ Nalbari
5. Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh/ Cachar, Silchar
6. Presiding Officer, Labour Court, Guwahati / Dibrugarh
7. Special Judge, Assam, Guwahati.
8. Special Judge, CBI & NIA Court, Assam, Guwahati
9. Special Judge, CBI, Addl. Court (No. 1/ No. 2/ No. 3), Chandmari, Guwahati-3.
10. Special Judge, NDPS, Guwahati.
11. Judge, Designated Court, Guwahati.
12. The Chief Judicial Magistrate, _____ (All Districts)
13. The Project Manager, Gauhati High Court, Guwahati for uploading this Circular in the Gauhati High Court website.

Ad. - Utpal Rajkhowa

REGISTRAR (VIGILANCE)